

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

STARRED QUESTION NO:375  
ANSWERED ON:06.12.2010  
RESERVATION POLICY FOR EX-SERVICEMEN  
Ajnala Dr. Rattan Singh

**Will the Minister of DEFENCE be pleased to state:**

- (a) the number of ex-servicemen registered for employment and re-employed in the Government services during the last three years and the current year;
- (b) whether the reservation policy for ex-servicemen for jobs in the Central Government Departments and its Public Sector Undertakings is being implemented strictly;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government proposes to set up 'National Ex-servicemen Commission' to monitor the implementation of welfare policies for Ex-servicemen in the Central as well as State Government Departments/Undertakings; and
- (e) if so, the details thereof and the steps taken by the Government to facilitate re-employment of ex-servicemen in the country?

**Answer**

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) The Ex-servicemen (ESM) get themselves registered for employment with Directorate General Resettlement (DGR) and during the last three years 1,51,095 PBORs and 5857 Officers have registered for employment with DGR. During the years 2007-2008, 2008-2009, 2009-2010 a total of 43, 324, 51,057 and 55,220 ESMs were employed including Government Sector. As far as re-employment in Government Services is concerned the Ex-servicemen have been provided with 10% reservation in Group 'C' and 20% in Group 'D' in Central Government and 14.5% in Group 'C' and 24.5% in Group 'D' in the PSUs and Banks. 10% reservation is also available in Central Para Military Forces at the Asstt. Commandant level. 100% reservation is available for ESM in Defence Security Corps and as officer in-charge of ECHS polyclinics. Besides this, 70% reservation is provided in Ex-servicemen Contributory Health Scheme polyclinics to ESM for para medical and non medical staff and 60% reservation in the grade of Medical Officers/Dental Officers. An assurance while answering Lok Sabha Unstarred Question No.4853 on 26th April, 2010 has already been given to the House that the data regarding number of ex-servicemen employed in various organizations as per the reservation policy is being collected and will be laid on the Table of the House.

(b) & (c): The reservation policy for Ex-servicemen is implemented by the concerned Government Departments, Public Sector Undertakings and Banks.

(d) & (e): No such proposal to monitor the implementation of welfare policies for Ex-servicemen in Central and State Government Departments/Undertakings is under consideration at present in view of the existing mechanism available for redressal of grievances of Ex-servicemen. At the Central level Director General Resettlement and Kendriya Sainik Board and Rajya Sainik Boards and Zila Sainik Welfare Offices at State and District level are in place to look after Resettlement and Welfare.

Various types of training is imparted to ESMs to enable them to seek employment. A number of self employment schemes are also being run to facilitate re-employment of ESM. Details are at Annexure 'A'.